

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 40 of 2014**

**Dated : 2<sup>nd</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Doddanavar Global Energy Pvt. Ltd.**

**....Appellant(s)**

**Versus**

**Bangalore Electricity Supply Co. Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant (s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Venkita Krishna Kunduru  
Mr. B.S. Prasad

Counsel for the Respondent (s) : Ms. Swapna Seshadri (R-1, R-2)  
Mr. Anand K. Ganesan for R-3

**ORDER**

Ms. Swapna Seshadri, Learned Counsel for R-1 & R-2 submits that she is filing Reply in the Registry today after serving copy on the other side. As the pleadings are completed, post the Main Appeal for final disposal before **Court-II on 2.7.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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